

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****SuchnaBhawan,IIIrdFloor, Arera Hills****Date: 02th September, 2016****TIME:10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 336/2014(CZ) (M.A.No.528/16)	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Shantanoo Saxena, Adv.	
2.	Original Application No. 69/2016(CZ)	Abhay Dixit Vs. State of M.P. & 4 Ors.	Mr. Abhay Dixit, Adv. Mr. Ankur Pastor, Adv. Mr. Ajay Gupta, Adv. Mr. Sachin K.Verma, Adv. Mr. Vivek Choudhary, Adv for Mr. Vijay Choudhary, Adv..	
3.	Original Application No. 62/2016(CZ)	Vinayak Parihar Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv.	
4.	Original Application No. 114/2015(CZ) (M.A.No.109/16)	Vinayak Parihar Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.R-6	
5.	Original Application No. 39/2015 (CZ) (M.A.No.753/15) (M.A.No.12/16) (M.A.No.390/16)	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv. Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv.	
6.	Original Application No. 140/2013(CZ) (M.A.No.402/15) (M.A.No.763/15) (M.A.No.49/16) (M.A.No.50/16) (M.A.No.168/16) (M.A.No.692/16) (M.A.No.693/16)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv.R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv.	
7.	Original Application No. 79/2016(CZ)	Gyanendra Dwivedi Vs. State of M.P. & 16 Ors.	Mr. Gyanendra Dwivedi, Adv.	
8.	Original Application No. 241/2014(CZ) (M.A.No.444/16)	Sirazuddin Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
9.	Original Application No. 242/2014(CZ) (M.A.No.445/16)	Nabi Baksha Neelgar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	

10.	Original Application No. 243/2014(CZ) (M.A.No.446/16)	Gopal Daroga Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
11.	Original Application No. 244/2014(CZ) (M.A.No.447/16)	Husna Bano Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
12.	Original Application No. 245/2014(CZ) (M.A.No.448/16)	Allahudin Neelgar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
13.	Original Application No. 246/2014(CZ) (M.A.No.449/16)	Moola Gurjar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
14.	Original Application No. 247/2014(CZ) (M.A.No.450/16)	Prahlad Gurjar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
15.	Original Application No. 248/2014(CZ) (M.A.No.451/16)	Kamlesh Mali Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
16.	Original Application No. 249/2014(CZ) (M.A.No.452/16)	Zamal Neelgar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
17.	Original Application No. 250/2014(CZ) (M.A.No.453/16)	Daya Ram Kumhar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
FOR COMPLIANCE				
18.	(M.A.No.751/16) in Original Application No. 193/2014(CZ) (M.A.No.752/16)	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Highway Infrastructure Pvt. ltd & 7 ors.	Mr. R.S.Verma, Adv. Mr. Yash Vidyarthi Adv. R-1 Ms. Parul Bhadoria Adv. For MPPCB Mr. Shivendu Joshi, Adv. Mr. Sandeep Shukla, Adv.	
19.	Original Application No. 264/2014(THC) (M.A.No.547/16)	Sustainability and Human Resources Vs. State of M.P.& 12 Ors.	Mr. Siddharth Singh, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Yogesh Shukla, Adv.	

Date: 02th September, 2016

TIME: 14.30 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

FOR HEARING (AFTER ABOVE BENCH)		TIME: 14.30 hrs. to 16.00 hrs.	
20.	Original Application No. 05/2016(CZ)	Balwant Singh Raghuvanshi Vs. Bhopal Incinerator Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Y.M.Yadav, Adv. Mr. Vivek Choudhary, Adv.

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